

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
UNSTARRED QUESTION NO- 3940
ANSWERED ON 24/03/2023

EXPANSION OF PORTS

3940. DR. PRITAM GOPINATHRAO MUNDE:
SHRI GIRISH BHALCHANDRA BAPAT:
SHRI RAHUL RAMESH SHEWALE:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:
पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the Union Government is planning to expand ports capacity to handle over 3300 million tons annually, if so, the details of the growth reported by the domestic shipping industry during each of the last five years in the country, State-wise including Maharashtra;
- (b) the present status of shipbuilding industry in the country;
- (c) the details of the initiatives/steps taken by the Union Government in developing the industry along with the budgetary allocation sanctioned and released for such initiatives;
- (d) the details of the ports wherein the operation and maintenance are done through a Public-Private-Partnership model in the country particularly in Maharashtra;
- (e) the details and the number of ports run by the private sector and by Union Government, portwise, particularly in Maharashtra; and
- (f) the details of ports privatized in the country during each of the last five years along with the name of operators of various such ports?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) Yes, Sir. The state-wise details of growth in cargo handling capacity of the Major Ports and Non-Major Ports in the last 5 years are at Annexure – I and Annexure – II.
- (b) At present, there are 43 Shipyards in the country, 8 under Central Public Sector, 2 under State Governments and 33 under private sector.
- (c) Various steps / initiatives have been taken by the Government to promote shipbuilding and ship repair in India. The Government has revised the criteria for granting the Right of First Refusal (ROFR) in chartering / acquisition / repair of vessels through tender process by giving preference to Indian built and Indian

flagged vessels. Further, Shipbuilding Financial Assistance is provided to Indian Shipyards for 10 years for shipbuilding contracts secured between 01.04.2016 and 31.03.2026 with a total budget of Rs. 4,000 crore. The Ministry has promulgated a SoP for procurement / charter of Tugs by Major Ports in India as per which Tugs required for services of all Major Ports shall be built in Indian Shipyards as per standardized designs.

The funds released under Shipbuilding Financial Assistance Policy in last 5 years are given below:-

	2018-19	2019-20	2020-21	2021-22	2022-23
Budget allocated	30Cr	27Cr	58 Cr	64.7 Cr	104Cr
Actual Expenditure	29.02 Cr	26.97 Cr	58 Cr	64.7 Cr	58Cr (as on 20.3.2023)

(d)&(e) There are 12 Major Ports administered by the Central Government. Private sector participation has been allowed in these Major Ports on Public Private Partnership (PPP) basis for projects / berths / terminals through concession agreement for a fixed tenure by way of bidding process on revenue share / royalty payment by the concessionaire.

There are 213 Non-Major Ports under the control of respective State Maritime Boards / State Governments. In case of Major Ports, out of 272 berths, 79 berths have been given on PPP mode.

Information regarding 12 Major Ports administered by the Central Government and the Non-Major Ports administered by State authorities including Maritime Boards is at Annexure – III.

(f) No Major Port in the country has been privatised in the last 5 years.